

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-52/2006/8952/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 26 October, 2022

Sub:- **Station leave.**

Ref:- Letter No. MACT/N/2693 dated 19.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the hired vehicle of the establishment, at own cost, from the evening of 21.10.2022 till the morning of 26.10.2022.** The District and Sessions Judge, Nagaon and in his absence the in-charge District & Sessions Judge, Nagaon shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/8953-54/A, dated** , 26-10-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rata